

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 22 of 2016 &
IA Nos. 55, 56, 57 & 115 of 2016**

Dated: 16th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Sun E Solar B.V.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Meet Malhotra, Sr. Adv.
Mr. Abhishek Malhotra
Mr. Aditya Kumar Singh
Ms. Pallak Singh
Mr. Rakesh Shah

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Balaji for R-1

Mr. Hasan Murtaza for R.2 & 3

ORDER

Learned counsel for the State Commission seeks a week's time to file written submissions. He may file the same on or before 23.03.2016 after serving copy on the other side.

List the matter on **30.03.2016.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson